

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 204

(IB)-667(ND)2019

**IA/5529/2020, IA/4242/2020, IA/4931/2020, IA/5111/2020,
IA/4451/2020, IA-978/2021, IA/1670/2021, IA/1800/2021**

IN THE MATTER OF:

M/s. Renu Proptech Pvt. Ltd.

... **Applicant/Petitioner**

Versus

M/s. Red Topaz Real Estate Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 12.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

**Mr. Rakesh Kumar, Ms. Preeti Kashyap and Ankit Sharma Advocates for
the RP**

**Advocate Manish Paliwal, Advocate Vikas Kumar, Advocate Raghav
Tiwari, For the Respondent**

ORDER

IA 978/2021: By filing this Application, the Applicant has prayed for an early listing of IA-5111/2020. Since the said matter is listed for hearing today, so, the present IA has become infructuous.

Accordingly, the IA stands Dismissed being infructuous.

IA-4451/2020: Heard the Ld. Counsel for the Applicant as well as the RP.
Order reserved. Both the parties are directed to file the short-written synopsis not more than 2 pages supported with decisions within three days from today.

IB-1800/2021: Heard the Ld. Counsel for the Applicant as well as the RP.
Ld. Counsel appearing for the RP adopted the arguments advanced by him in

(Sapna)



IA-4451/2020 and also the reply filed in IA-4451/2020, in IA-1800/2021.
Heard. **Order Reserved.**

Both the parties are directed to file short-written synopsis of not more than 2 pages supported with decisions within 3 days from today.

IA-4931/2020: Heard the Ld. Counsel appearing for the Objector/Applicant. List this matter along with IA-5111/2020 on 25th August, 2021.

IA-5529/2020: List this IA also along with IA-5111/2020 on 25th August, 2021.

IA-5111/2020: In the course of hearing, Ld. Counsel submits that the IA-1516/2019 filed under Section 43 and others Sections of IBC is pending for consideration. So, before considering the Resolution Plan, we think it proper to consider this application. Hence the Registry is directed to list that IA-1516/2019 along with IA-5111/2020 on 25th August, 2021.

IA-1670/2021: List this IA along with IA-5111/2020 on 25th August, 2021. The parties are directed to file short-written synopsis of not more than 2 pages on or before the next date of hearing.

IA-4242/2020: List this IA along with IA-5111/2020 on 25th August, 2021.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)